

Seventeenth Loksabha

an&gt;

Title: Demand to grant FCRA permission to the Tirumala Tirupati Devasthanam (TTD) Trust.

**SHRI LAVU SRIKRISHNA DEVARAYALU (NARASARAOPET):** Recently, Gurdwara Harmandir Sahib was granted the FCRA registration allowing it to receive foreign donations. This is a commendable step by the Central Government.

The Government should also grant FCRA permission to the Tirumala Tirupati Devasthanam. The Temple is deeply ingrained in Hindu culture. Lord Venkateswara has been worshipped for centuries. The temple receives anywhere between 60,000 and 1,00,000 devotees every day.

TTD's multiple Trusts perform social welfare activities, like providing daily free meals to 70,000 people. It also provides medical services like consultations, and even free surgeries through the BIRRD Trust and the Sri Venkateswara Institute of Medical Sciences.

TTD's Trusts are running schools and colleges across the country where lakhs of students are getting high quality education. The Temple Trust also acts as a guardian of our rich history by preserving and restoring ancient temples. These social activities are costing them around Rs. 3,300 crore.

Devotees of Lord Venkateswara who are living abroad are willing to offer their services to the Temple through donations. However, their hands are tied because there is no FCRA registration for the Temple.

Hence, I request the Government, through you, to take note of this request and grant FCRA registration to the TTD Trust. Thank you very much.